

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 303

IA-125/2023 IA-1917/2021

In

IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

Vs

K V Developers Private Limited

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 17.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the IIFL

For the SRA

In IA-1917

For the RP

: Mr. Nishant Awana, Mr. Hardik Choudhary, Advocates

: Mr. Sumesh Dhawan, Ms. Vatsala Kak,

Mr. Shaurya Shyam Advocates

: Adv Gursat Singh & Ayush Nanda in IA 1917 / 2021.

: Mr. Rakesh Kumar Baja along with Mr. Harish Taneja.

ORDER

IA-125/2023:-

None appears for the Applicant despite repeated calls.

IA dismissed **for non-prosecution.**

IA-1917/2021:-

Pleadings be completed, if not already completed.

List on **05.07.2023.**

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)